

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 84(ND)16

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE COMPANY: Sandeep Bansil V/s. M/s. Nexgen Manpower Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

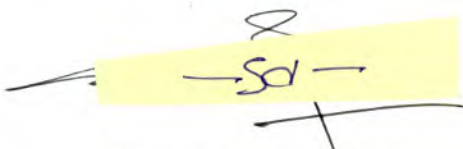
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

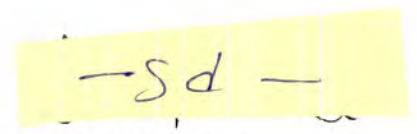
For the Petitioner (s) : None

For the Respondent (s) : Counsel for the Respondent

ORDER

Request for an adjournment is being made by the Ld. Counsel for the Respondent on the grounds that the arguing counsel is busy in another court. At his request, adjourned to 9th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)